

Revival of Textile Mills in Gujarat

1402. SHRI SHANTILAL PURUSHOTAM DAS PATEL: Will the Minister of TEXTILES be pleased to state:

(a) whether Union Government have received representation from State Government of Gujarat for speedy revival of twenty six closed textile mills in the State;

(b) if so, whether one of the main recommendations was to extend the Textile Workers Rehabilitation Fund Scheme to the closed composite textile mills; and

(c) if so, the steps taken by Union Government thereon?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(a) Yes, Sir.

(b) and (c). The Scheme is already applicable where an entire mill closes down permanently. The State Government has suggested extension of the Scheme to cases of partial closure. The State Government have been advised to work out the financial implication of the proposal.

Closed Textile Mills

1404. SHRI D. AMAT. Will the Minister of TEXTILES be pleased to state:

(a) the number of textile mills that remained closed as on 31st December, 1989, State-wise;

(b) the number of workers rendered unemployed by the closure of these mills;

(c) the details of relief provided by Union Government to the unemployed workers; and

(d) by when, these mills are likely to start working again?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). A statement is given below.

(c) A sum of Rs. 10 crores was paid till 16-2-90 to the 6475 workers of 8 closed textile mills.

(d) Reopening of a closed mill depends on its viability being established before Nodal Agency/BIFR. Reopening of non-viable mills may not be possible.

STATEMENT

<i>State</i>	<i>No. of Mills Closed</i>	<i>No. of workers affected</i>
Andhra Pradesh	5	2,409
Madhya Pradesh	1	621
Gujarat	35	55,830
Uttar Pradesh	2	5,056
Karnataka	12	6,986